

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/617/(IB)/2017
NAME OF THE PETITIONER(S) : FOCUS INFRA SOLUTIONS
NAME OF THE RESPONDENT(S) : COGNIZANT TECHNOLOGY SOLUTIONS (I) PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. M. SRILAKSHMAN LAKSHMAN

Counsel for Petitioner



2. JOHN ZACHARIAH

Counsel for Respondent



ORDER

Counsels for both the parties are present and filed the joint memo for settling the outstanding debt. The same is taken on record. In terms of the joint memo filed by both the parties, the Application stands **disposed of**. The joint memo shall form part of the order.

— Solr —

MEMBER (TECHNICAL)
ghk

— Solr —

MEMBER (JUDICIAL)